Name of the Present position

spect of the Third Growth Centre, the proposal from the State Government is awaited.

Flood Con- The Ministry of Water trol works/ Resources is processing Brahmaputra for PIB/CCEA clearance in respect of PAG-LADIYA Multipurpose project. The Harang Drainage Development Scheme has been sanc-

10.81 crores.

LPG Bottling This is in progress and Plant will be completed in

tioned at a cost of Rs.

Numaligarh
Refinery

The Project has achieved
a physical progress of
93.2% as on 15.10.98
and would be commissioned this year.

1999-2000.

पुलिस विभागों में मानवाधिकार प्रकोष्ठ

844. झी जनेहबर मिश्रः क्या गृह मंत्री यह बताने की कृपा करेंगे किः

(क) क्या यह सच है कि ग्रष्टीय मानवाधिकार आयोग ने प्रत्येक राज्य के पुलिस विष्माग में एक मानवाधिकार प्रकोड स्थापित करने की सिष्कारिश की थी; और

(ख) यदि हां, तो इस संबंध में सरकार द्वारा अब तक क्या कार्रवाई की गई है?

गृह मंत्री (औ शास्त्र कृष्ण आक्र्याणी)ः (क) जी नहीं, श्रीमान। आयोग ने इस संबंध में केन्द्र सरकार को नहीं स्थिता है।

(खा) उपर्युक्त (क) को क्यान में रखते हुए प्रश्न नहीं ठठता है।

Appointment of Governors

845. SHRI ANANTA SETHI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to fill up the vacancies of Governor in some States;

(b) if so, the steps taken in this regard; and

(c) the reasons for delay in appointment of Governors in the States where acting Governors are appointed?

AFFAIRS (SHRI L. K. ADVANI): (a)

OF

HOME

MINISTER

to (c) Two Governors have completed five years, which is the normal term of office of a Governor. However, according to the proviso to article 156(3) of the Constitution of India, a Governor shall, notwithstanding the expiration of his term, continue to hold office until his successor enters upon his office.

In addition to the above, the Chief Justice of Gujarat has been discharging the functions of Governor of Gujarat since 16.1.1999.

The question of making fresh appointments of Governors is under consideration.

Assistance to the dependents victims of Chamba killings

846. SHRI ANIL SHARMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what financial and other assistance was given to the dependents of victims who lost their lives in Chamba; and

(b) whether, keeping in view the most difficult terrain which includes snow bound areas of H.P. and J&K.

Government consider to deploy/recruit able bodied youths of bordering villages of Himachal Pradesh in para military forces, giving preferences to members of the deceased families, so as to instil self-confidence in the people of border area?